

(b) if so, the reasons conveyed to Government for his resignation ?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V.K.R.V. RAO) : (a) Yes, Sir.

(b) The reason conveyed to the Government is Shri Kulkarni's disagreement with the Government's decision to expand the Commission.

208. [Transferred to the 26th November, 1968.]

CONSTRUCTION OF REVOLVING TOWER AT ASHOKA HOTEL

209. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Enquiry Committee set up to go into the lapses in connection with Ashoka Hotel Annexe and Revolving Tower has completed its findings ; and

(b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir.

(b) The report of the Enquiry Committee is under consideration of the Government.

REPORT OF THE SUKHTANKAR PANEL

210. SHRI A. G. KULKARNI : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether the Sukhtankar Panel, appointed to investigate into Ratnakar Shipping and the Apeejay Shipping Corporation has submitted its report ; and

(b) if so, what are the details thereof and what steps Government propose to take in the matter ?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V.K.R.V. RAO) : (a) The Sukhtankar Committee was appointed to go into the affairs of only Apeejay Line (Surrendra Overseas Limited). The Committee has submitted its report.

(b) The Report is under consideration of the Government.

STATIONING OF CENTRAL RESERVE POLICE IN STATES

211. SHRI G. GOPINATHAN NAIR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of States to which the Central Reserve Police was sent in September, 1968 ;

(b) the purpose for which the Central Reserve Police was sent;

(c) whether the Central Reserve Police was sent to the States after informing and consulting the State Governments concerned ; and

(d) if the answer to part (c) above be in the negative, the reasons for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to, (d) Some Units of the Central Reserve Police were sent to Kerala in September, 1968, to protect Central Government offices and installations during the agitation by the Central Government employees. The attitude of the State Government towards the problem of maintaining law and order, in connection with the agitation by the Government employees had left no option but to post the CRP without previously intimating the State Government. However the DIG, CRP who had been deputed to Kerala was instructed to get in touch with the senior officers of the State Government which he did soon after his arrival in Trivandrum.

DIRECTIONS ON USE OF HINDI

212. SHRI B. C. PATTANAYAK: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a circular has recently been issued by his Ministry to the various Ministries of the Government of India regarding the use of Hindi in official work ;

(b) if so, the steps being taken to ensure that the directions contained in the said order are implemented ; and

(c) the date from which these directions are to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.